COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 245 OF 2015 & IA NO. 398 OF 2015

Dated: <u>26th March, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:
The Tata Power Company Ltd.
Vs.....Appellant(s)Waharashtra Electricity Regulatory Commission.....Respondent(s)Counsel for the Appellant (s):Ms. Nishtha Kumar
Mr. Tabrez Malawat

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan Ms. Aanchal Arora for R-1

<u>ORDER</u>

List this matter for hearing on <u>**14.05.2018**</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Pr/kt